

**Central Administrative Tribunal
Ernakulam Bench**

CP(C)/180/00001/2021
in OA 180/292/2011

Friday, the 24th day of September, 2021

CORAM

Hon'ble Mr. P.Madhavan, Judicial Member
Hon'ble Mr.K.V.Eapen, Administrative Member

K.Vasu, aged 72 years,
S/o Kuppayi, Retired Senior Trackman,
Southern Railway, Tiruppur,
residing at "Navaneetham", East Vidyanagar,
Akathethara Post, Palakkad, Kerala State – 678008. Petitioner

(By Advocate: Mr. T C G Swamy)

Versus

Shri Thirumurugan S,
Senior Divisional Personnel Officer,
Southern Railway, Salem Division, Salem – 633 005
Tamil Nadu Respondents

(By Advocate: Mr. Thomas Mathew Nellimoottil)

The CP(C) having been taken up on 24th September, 2021 through video conferencing, this Tribunal delivered the following order on the same day:

O R D E R (Oral)

P.Madhavan, Judicial Member

Learned counsel for the petitioner present. Counsel for the respondents submits that they had already complied with the directions issued by this Tribunal and an affidavit has been filed along with copy of the order passed before this Tribunal. Hence, the C.P(C) is treated as closed. Notice, if any, stands discharged.

(K.V.Eapen)
Administrative Member

(P.Madhavan)
Judicial Member

bp

List of Annexures

Annexure P1 - A true copy of the order in OA No. 180/00292/2011 dated 23.02.2012 of this Hon'ble Tribunal.

Annexure P2 - A true copy of the letter dated 02.03.2012 addressed to the 3rd respondent in the O.A.

Annexure P3 - A true copy of the judgment dated 20.01.2020 in OP (CAT) 4428 of 2012 rendered by the Hon'ble High Court of Kerala.

Annexure P4 - A true copy of the letter dated nil addressed to the 3rd respondent in the OA.

Annexure CP R1 - True copy of order of Hon'ble Supreme Court of India dated: 05.03.2021.

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